



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu.

Notification

Jammu, the 1st of February, 2017

SRO 38.- In exercise of the powers, conferred by section 5 of the Jammu and Kashmir Levy of Tolls Act, Svt,1995 (Act No.VIII of 1995), and in partial modification of notification SRO 22 dated 31.01.2004, the Government hereby direct that :-

- i) for the figures and words "31st of March 2017", the figures and words "31st of March 2018" shall be substituted.
- ii) clause(ii) of notification SRO 22 dated 31.01.2004 shall be substituted by the following:-

"there shall be no toll on goods chargeable on finished goods manufactured by the existing or new, local, small, medium, and large scale industrial units (including prestigious units) and sent outside the state."

- iii) Annexure 'A' of the notification SRO 209 dated 29.06.2016 read with notification SRO 327 dated 06.10.2016 shall be substituted by the **Annexure 'A'** appended to this notification.

The notification shall come into force w.e.f. **03.02.2017**.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department

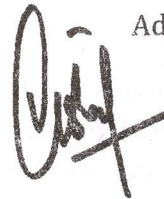
No. ET/Estt/180/2016

Dated : 01-02-2017

Copy to the:-

1. Financial Commissioner, Agriculture Production Department.

2. Principal Secretary to the Chief Minister.
3. All Financial Commissioners.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Jammu/Kashmir.
9. All Commissioner/Secretaries to the Government.
10. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
11. Excise Commissioner, J&K Jammu.
12. Commissioner Commercial Taxes, J&K, Jammu.
13. All Heads of Department.
14. All Deputy Commissioners.
15. Director Information, J&K, Jammu.
16. OSD/Spl. Assistants/Private Secretary to all Hon'ble Cabinet Ministers/Ministers of State.
17. General Manager, Government Press, Jammu/Srinagar.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.



(T. K. Bhat), KAS
Additional Secretary to Government
Finance Department

01.02.17.

